

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition for Special Leave to Appeal (C) No.22405/2015

COMMISSIONER OF INCOME TAX &amp; ANR.

Petitioner(s)

VERSUS

M/S. CYPRESS SEMI CONDUCTOR TECHNOLOGY  
INDIA PVT. LTD.  
(With Office Report)

Respondent(s)

WITH

SLP(C) No. 22411/2015  
(With Office Report)SLP(C) No. 32565/2015  
(With Office Report)

Date : 24/04/2017 This petition was called on for hearing today.

For Petitioner(s) Dr. (Mrs.) Laxmi Shastri, Adv.  
Mrs. Anil Katiyar, Adv.For Respondent(s) Mr. Yugandhara P. Jha, Adv.  
Ms. Priyanka Ashok, Adv.  
Mr. Prasanna Mohan, Adv.  
Mr. Gautam Kumar, Adv.  
Mr. Kunal Verma, Adv.UPON hearing the counsel the Court made the following  
O R D E RIn SLP(C) No. 22405 of 2015Sole respondent to file counter affidavit within four weeks'  
time.In SLP(C) Nos. 22411 of 2015 and 32565 of 2015Last and final opportunity to the sole respondent to file  
counter affidavit within four weeks' time.List on 17<sup>th</sup> July, 2017.(RAJESH KUMAR GOEL)  
Registrar

